

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect:-

S. No.	Name of the official	From	To
1	Sh. Rakesh Kumar, PA EC No.3404	Personal Assistant in the Court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.	Personal Assistant in the Court of Ms. Barkha Gupta, District Judge (Commercial Court), North-East District, Karkardooma Courts, Delhi.
2	Ms. Rajni Dimri PA EC No.3543	Personal Assistant in the Office Pool, North-East District Karkardooma Courts, Delhi.	Personal Assistant in the Court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.
3	Sh. Banti Orderly EC No.87942177	Orderly in Reliever Judges (Vacant), North-East District Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Barkha Gupta, District Judge (Commercial Court), North-East District, Karkardooma Courts, Delhi.

**Note:-** Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

  
(RAMESH KUMAR-I)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi. 13/5/22

No. 2878-90 /P&T/Admn./NE/KKD/2022

Dated 13 MAY 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-I,III O/o District & Sessions Judge (HQ), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
12. PS to the undersigned.

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi. 13/5/22